

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:2754  
ANSWERED ON:25.11.2010  
ALLOCATION OF NATURAL GAS  
Premajibhai Dr. Solanki Kiritbhai

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the criteria for allocation of natural gas to various States from the available unallocated CNG/industrial gas with the Government;
- (b) whether natural gas allocation to various States including Gujarat, Madhya Pradesh, Chhattisgarh and Maharashtra has been very low in comparison to their demands;
- (c) if so, the details and the reasons therefor; and
- (d) the steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

- (a): The demand for natural gas in the country is more than the availability. Hence, no gas is unallocated.
- (b) & (c): Gujarat, Maharashtra, Madhya Pradesh and Chhattisgarh consume 63.60, 26.70, 6.51 and Nil million metric standard cubic meters per day (mmscmd). There is no supplying Chhattisgarh as there is no gas transportation network in the state. Statewise details of gas supply are annexed.
- (d): In order to encourage consumption of natural gas in various parts of the country, especially areas as yet unconnected by gas. Government has authorized the following nine pipelines:-
  1. Dadri-Bawana-Nangal Pipeline
  2. Chainsa-Gurgaon-Jhajjar-Hissar Pipeline
  3. Jagdispur-Haldia Pipeline
  4. Dabhol-Banglore Pipeline
  5. Kochi-Koottanad-Banglore-Manglore Pipeline
  6. Kakinada-Basudepur-Howrah Pipeline
  - 7 Kakinada-Nellore-Chennai Pipeline
  8. Chennai-Tuticorin Pipeline
  9. Chennai-Banglore-Manglore Pipeline